

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO.964  
TO BE ANSWERED ON 26.07.2021**

**Guidelines for Opening Kendriya Vidyalayas**

**†964. SHRI RAHUL KASWAN:**

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has any criteria to open Kendriya Vidyalayas in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to amend the said criteria in densely populated cities and districts in view of the population increase;
- (d) if so, the details thereof, State-wise and the funds likely to be spent for the purpose; and
- (e) whether the Government proposes to open Kendriya Vidyalaya in Sujangarh of Churu Parliamentary constituency and if so, the details thereof?

**ANSWER**

**MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

(a) & (b) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory pre-requisite for opening of new KVs have to compete with other such proposals under the "Challenge Method".

The proposals also need to satisfy the following mandatory conditions:-

- (i) Sponsoring Agency has to provide land, free of cost on permanent transfer / 99 years lease at the nominal rent, i.e., @ Re.1/- per annum,

measuring 2.50 acres to 5.00 acres in metropolitan cities, Hyderabad & Bengaluru, Left Wing Extremism (LWE) affected districts / Hill areas / North Eastern Region (NER) including the State of Sikkim and land measuring 5.00 acres to 10.00 acres fairly levelled in other locations, as the case may be.

- (ii) An independent rent-free temporary accommodation consisting of 15 rooms for running the school of the size 7m x 7m with adequate space till the time permanent Vidyalaya building is constructed by KVS on the land provided by Sponsoring Authority.
- (iii) Residential accommodation to be provided for at least 50% of staff posted in the proposed Vidyalaya.
- (iv) Concentration of at least 500 employees of Defence/Central Government/ Public Sector Undertakings (PSUs) individually or jointly at the station.(200 in case of LWE districts/Hill areas/NER).
- (v) Availability of minimum 200 students of the aforesaid priority categories for enrolment in the proposed KV.

(c) & (d) There is no such proposal under consideration at present to amend the criteria to open KVs on the basis of densely populated cities/districts.

(e) Kendriya Vidyalaya Sangathan has not received any proposal in the prescribed proforma for opening of a new KV in Sujangarh of Churu Parliamentary constituency from the State Government of Rajasthan.

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